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CONC-3013-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

ON THE 3<sup>rd</sup> OF APRIL, 2025

CONTEMPT PETITION CIVIL No. 3013 of 2024

*BHARGVENDRA SINGH*

*Versus*

*SANJAY GOYAL AND OTHERS*

.....  
Appearance:

*Shri Harshwardhan Singh - Advocate for the petitioner.*

*Shri Parag Tiwari - Advocate for respondent nos. 1 and 3.*

.....

ORDER

Shri Harshwardhan Singh submits that compliance has been made, therefore, nothing survives for adjudication.

Accordingly, contempt proceedings are dropped.

*Rule Nisi* is discharged.

In above terms, the contempt petition is disposed of.

(VIVEK AGARWAL)  
JUDGE